No.9/2/2017-Coord(RTI) भारत सरकार/Government of India कारपोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110 001 Dated: 01.02.2017

OFFICE ORDER

In terms of provisions contained in Section 5(1) of the RTI Act, 2005, Sh. Sudhir Kapoor, Deputy Director is hereby designated as CPIO in respect of CL V Section of this Ministry during the leave period of Ms. Kamna Sharma, Deputy Director with immediate effect and until further orders.

(Anil Prashar)

Under Secretary to the Govt. of India

Tele: 23381349

To

Shri Sudhir Kapoor Deputy Director

Copy to:

- 1. PSO to Secretary, MCA
- 2. PPS to Addl. Secretary ,MCA
- 3. PS to JS(AC)/JS(B)
- 4. JD(MRB)
- 5. e-Governance cell with request to upload the Office Order under the RTI column on the Website of this Ministry, with caption "Designation of CPIO in respect of CL V Section, MCA-Office Order dated 01.02.2017"